

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA (CAA) NO. 03/Chd/HRY/2017

In the matter of :

M/s. Posco India Ahmedabad Steel
Processing Centre Pvt. Ltd. and Anr. ...Petitioner/Transferor Co.No.1.
AND

M/s. Posco India Delhi Steel
Processing Centre Pvt. Ltd. and Anr. ...Petitioner/Transferor Co.No.2.
WITH

M/s. Posco India Chennai Steel
Processing Centre Pvt. Ltd. and Anr. ...Petitioner/Transferee Co.

Present: - Mr. Gaurav Chopra, Mr. Dhritiman Bhattacharya and
Ms. Deeti Ojha, Advocates for petitioners.

On request, adjourned to 31.03.2017.



(Justice R.P. Nagrath)
Member (Judicial)

March 20, 2017

saini